

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 14-08-2025 To 14-08-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRA (SB)	117/2025	PALASH BHUNIA AND ANR. Mobile:9830301633 Email:ADVOCATE.DUTTA@GMAIL.COM	BISWAJIT MANNA	04-09-2025	Subject category code and RI stamp needed.
2	CRM (A)	2975/2025	SANTANU SINGH @ SINGHA AND ORS. Mobile:9475481471 Email:ARKAPROY98@GMAIL.COM	ARKAPRABHO ROY	12-09-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY (OTHERS PETITIONER MOVE OR NOT)
3	CRM (A)	2979/2025	SHEFALI BIBI @ SEFALI BIBI AND ANR. Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	04-09-2025	1) AS PER STATEMENT IN PARA 4, AS PER FIR REPORT, PETITIONERS SON AND V.G. WERE MARRIED. SO, NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONERS NAME AND OTHER DETAILS.
4	CRM (A)	2984/2025	BISTU HAZRA AND ANR. Mobile:9800899999 Email:HEYABHIJIT@GMAIL.COM	ABHIJIT BHATTACHARYYA	04-09-2025	MENTION ANOTHER CMC NO. IN 1ST PARA
5	CRM (A)	2986/2025	XXX AND ORS. Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	11-09-2025	1)... CLARIFICATION NEEDED REGARDING DEPONENT I.D. CARD AT ENVELOPE
6	CRM (A)	2994/2025	PRIYANKA GOSWAMI Mobile:7908123692 Email:SAIKATDEBNATH320@GMAIL.COM	SAIKAT DEBNATH	04-09-2025	SUPPRESSION OF PREVIOUS ANTICIPATORY BAIL VIDE CRM (A) 911/2025
7	CRM (A)	2999/2025	SAHINUR BIBI AND ANR. Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	04-09-2025	MENTION CMC NO IN 1ST PARA
8	CRM(M)	1430/2025	DIBYENDU ROY @ DIBENDU ROY AND ANR. Mobile:8420213961 Email:SADIABKK.210@GMAIL.COM	SADIA PARVEEN	04-09-2025	MENTION CORRECTIONAL HOME FOR BOTH THE PETITIONERS IN 1ST PARA.
9	CRM (NDPS)	1014/2025	BISWAJIT PAL Mobile:9775404040 Email:GIMROHI@GMAIL.COM	MD GOLAM NURE IMROHI	04-09-2025	MENTION P.T.N. NO. IN CAUSE TITLE AND 1ST PARA.
10	CRMSPL	55/2025	SANTU SAHA Mobile:9064405485	SOURAT NANDY	04-09-2025	Attach List of Dates and Synopsis.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SOURATDAS10@GMAIL.COM			
11	CRR	3580/2025	INDIRA TANTI Mobile:9933539635 Email:SHAHANSHAH.ADVOCATE@GMAIL.COM	SOUMEN BARMAN	19-09-2025	TYPE COPY MISSING IN THIS PETITION
12	CRR	3583/2025	ASHIKUR RAHAMAN @ ASIKUL RAHAMAN AND ANOTHER Mobile:9804578330 Email:SUMANAD1989@GMAIL.COM	SUMAN MAJUMDER	19-09-2025	VIOLATION OF ORDER DATED 18/04/2022 IN CRA(DB)/2022
13	CRR	3588/2025	NISHA ROY Mobile:9051507052 Email:DEYANIT1989@GMAIL.COM	ANIT DEY	19-09-2025	TRAIN COURT CASE NO. WRONG IN 1ST PAGE OF THIS PETITION
14	WPA	18732/2025	M/S. MJM-SPS (JV) Mobile:9830895351 Email:RKB TAX@GMAIL.COM	RAJKUMAR BANERJEE	25-09-2025	INDEX IS NOT FILLED UP
15	WPA	18733/2025	ARBEIT TECHNO FERROUS PVT. LTD. AND ANR. Mobile:9903072438 Email:SRCADV21@GMAIL.COM	SOMNATH ROY CHOWDHURY	25-09-2025	AFFIDAVIT OF COMPETENCY MISSING
16	WPA	18765/2025	PRATAP CHANDRA ROY AND ORS. Mobile:9051620660 Email:SUBRATAMUKHERJEE483@GMAIL.COM	SUBRATA MUKHERJEE	25-09-2025	COURT NO WRONG
17	WPA	18805/2025	ARUN BARUI AND ORS. Mobile:9674414307 Email:KARIMLAW72@GMAIL.COM	GOLAM KARIM CHOWDHURY	25-09-2025	PETITIONER 1-5 ADDRESS MISSING
18	WPA	18831/2025	SUMITA BISWAS Mobile:9609972758 Email:ADVTAMALTARU59@GMAIL.COM	TAMAL TARU PANDA	25-09-2025	C J NAME WRONG
19	WPA	18851/2025	PAPPU KALIKA Mobile:9830472503 Email:ADV.KAPURCHANDGARG@GMAIL.COM	KAPUR CHAND GARG	25-09-2025	1. CLASSIFICATION LIST IS MISSING AT ZERO PAGE 2. CAUSE TITLE 3 NO. RESPONDENT IS MISSING 3. STATE IS MISSING AT PETITIONER 4.
20	WPA	18931/2025	VIJAY SINGH AND ANR. Mobile:9874238117 Email:KNATH.JANA@GMAIL.COM	K.N.JANA	25-09-2025	RESPONDENT 1 STATE,RESPONDENT 3 DISTRICT MISING
21	WPA	19169/2025	NIRMALA BHAKAT AND ANR. Mobile:9830008809	AVIJIT GHOSHAL	25-09-2025	PAGE 2 DIST PROBLEM

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			Email:ADVOCATEGHOSHL06@GMAIL.COM			
22	WP:CT	186/2025	PETRUS LAKRA Mobile:9874070056 Email:BISWASPRASENJIT04@GMAIL.COM	PRASENJIT BISWAS	25-09-2025	1. IN 2ND JUDGES COPY PAGE 14 AND 15 ADV. SIGN IS MISSING 2.IN 2ND JUDGES COPY AT ZEROPAGE GROUP AND HEAD MISSING 3. INDEX IS NOT FILLED UP IN BOTH COPIES 4. ORDER IS NOT MENTIONED AT FORM A
23	WPLRT	132/2025	ASRAF HOSSAIN Mobile:9331811610 Email:IBRAHIM.HIGHCOURT@GMAIL.COM	BENAZIR SHAIKH	25-09-2025	RESPONDENT NAME WRONG EVERYWHERE
24	WPLRT	133/2025	DEBASIS MONDAL Mobile:9051456086 Email:HIMADRIKRM AHATA.1950@GMAIL.COM	HIMADRI KUMAR MAHATA	25-09-2025	1. SUB CATEGORY CODE WRONG 2. PET. NAME SPELLING WRONG IN EVERYWHERE
25	WPLRT	134/2025	KALIPADA BHAKTA AND ANR. Mobile:9051456086 Email:HIMADRIKRM AHATA.1950@GMAIL.COM	HIMADRI KUMAR MAHATA	25-09-2025	1. SUB CATEGORY CODE MUST BE RECTIFIED. 2. 2ND PETITIONER NAME MUST BE RECTIFIED IN CAUSE TITLE AND AFFIDAVIT (DEBASISH TO DEBASIS) IN BOTH COPIES